

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 207  
IB-1005/ND/2019**

**IN THE MATTER OF:**

**M/s. Om Trans Logistics Ltd.**

**...PETITIONER**

**Vs.**

**M/s. JMD Global Forwarders INC Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 09.03.2021  
(Virtual Hearing/Physical Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

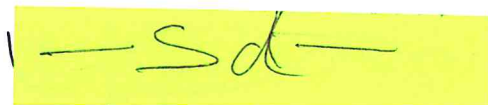
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Arun Aggarwal, Advocate.**

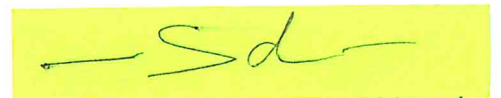
**For the Respondent/Corporate-debtor :**

**ORDER**

Heard the submissions made by the learned counsel for the operational creditor. Counsel for the operational creditor has submitted that he has filed status report with regard to the litigation initiated before the City Civil Court and the said application/status report is not listed for hearing. Let this matter be posted to **05.04.2021**.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**